

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS  
JUDGE, AT MANDYA.**

Subject: Constitution of Internal Complaints Committee.

- Read : 1. Hon'ble High Court Notification No.RPS  
60/2022 (LAC-I), dated 11.12.2014.  
2. Sexual Harassment of Women at Work Place  
(Prevention, Prohibition and Redressal) Act,  
2013.  
3. Office Note and Orders passed on 18.06.2018.

**ORDER No.ADMN/32/2022, MANDYA, DATED:18.02.2022**

In pursuance of the directions of the Hon'ble High Court of Karnataka issued vide Notification at Read (1) and as per Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013, Internal Complaints Committee at District Level and Taluk Level is hereby constituted in the Unit of Mandya District as follows, for a period of three years.

**I) Mandya**

- 1) Smt.Nagajyothi.K.A, Addl. District & Sessions Judge & FTSC-2, Mandya - Chairperson
- 2) Smt.A.M.Nalini Kumari, Senior Civil Judge & Member Secretary, Mandya - Member
- 3) Smt.H.G.Vydehi, Sheristedar, District & Sessions Court, Mandya - Member
- 4) Smt./Kum.Anupama, Advocate, Mandya - Member

## **II) Maddur**

- 1) Smt.K.Srividya, Senior Civil Judge, Maddur - Chairperson
- 2) Smt.Sarvamangala.S, Sheristedar, Court of Senior Civil Judge, Maddur - Member
- 3) Smt.Mahalakshmi.C, Sheristedar, Court of Prl. Civil Judge & JMFC, Maddur - Member
- 4) Smt.S.M.Shobha, Advocate, Maddur - Member

## **III) Srirangapatna**

- 1) Smt.Ayishabi.P.Majid, Addl. Civil Judge & JMFC, Srirangapatna - Chairperson
- 2) Smt.Mala.R, Sheristedar, Court of III Addl. District & Sessions Judge, Srirangapatna - Member
- 3) Smt.Venkatalakshamma, Sheristedar, Court of Prl. Senior Civil Judge, Srirangapatna - Member
- 4) Smt.S.Lalitha, Sheristedar, Court of Prl. Civil Judge & JMFC, Srirangapatna - Member
- 5) Smt.Jyothi, Advocate, Srirangapatna - Member

## **IV) Pandavapura**

- 1) Smt.Yashashwini Ameen.B, II Addl. Civil Judge & JMFC, Pandavapura - Chairperson
- 2) Smt.Sukanya, FDA, Court of Senior Civil Judge, Pandavapura - Member
- 3) Smt.Saba Anjum, FDA, Court of Prl. Civil Judge & JMFC, Pandavapura - Member
- 4) Smt.Mynavathi.S.H, Advocate, Pandavapura - Member

## **V) Nagamangala**

- 1) Sri.Madhvesh Daber, Senior Civil Judge & JMFC, Nagamangala - Chairperson
- 2) Smt.V.R.Sudhamani, FDA, Court of Senior Civil Judge, Nagamangala - Member
- 3) Smt.T.S.Rukmini, FDA, Court of Prl. Civil Judge & JMFC, Nagamangala - Member
- 4) Smt.S.N.Manjula, Advocate, Nagamangala - Member

**VI) K.R.Pet**

- 1) Smt.Pooja Shetti, Civil Judge & JMFC, K.R.Pet - Chairperson
- 2) Smt.M.R.Rashmi, Sheristedar, Court of Senior Civil Judge, K.R.Pet - Member
- 3) Smt.V.Sukanya, Sheristedar, Court of Pri. Civil Judge & JMFC, K.R.Pet - Member
- 4) Smt.S.D.Sarojamma, Advocate, K.R.Pet - Member

**VII) Malavalli**

- 1) Smt. Aishwarya Chidanand Pattanshetti, Pri. Civil Judge & JMFC, Malavalli - Chairperson
- 2) Smt.Yasmin Taz, Sheristedar, Court of Senior Civil Judge, Malavalli - Member
- 3) Smt.K.M.Jayalaxmi, Sheristedar, Court of Pri. Civil Judge & JMFC, Malavalli - Member
- 4) Ku.Mythra, Advocate, Malavalli - Member

*S.B. Vastramath 18/2/22*

**(Sri S.B.Vastramath)**

**Pri. District & Sessions Judge,**

**Mandya.**

Pri. District and Sessions Judge  
MANDYA.

**Copy forwarded for information and necessary action to:**

1. All the chairpersons of the Committee, with a request to furnish a copy to all the Members of the concerned Committee.
2. Proceedings file.
3. Office copy.
4. Spare copy.